

F. No. J-16/18/2023-Judicial (3)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi  
Dated 14<sup>th</sup> November, 2024

**ORDER**

The President is pleased to delete the name of Sh. Anirudh Singh, Central Government Counsel from the Panel of Armed Forces Tribunal (Regional Bench), Chandigarh, with effect from the date of this order.

2. Consequently, the name of Sh. Anirudh Singh, appearing at Sl. No. 61, in this Department's Order No. J-11017/1/2021-Judicial dated 06.04.2021 to be read with Order. No. J- 11017/3/2024-Judicial dated 07.02.2024, stands omitted.
3. Hindi version of this Order will follow.

  
14-11-24

(Madhab Charan Prusty)  
Sr. Government Advocate

**Copy (through email) to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. The Registrar, AFT (RB), Chandigarh.
4. The Judge Advocate General, AFT (RB), Second Floor, Sector 17- B, Bank Square.
5. The ASGI, Punjab and Haryana High Court.
6. Sh. Anirudh Singh, Advocate.
7. The Dy. SGI, Punjab and Haryana High Court.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy.

  
14.11.2024

(Kumar Gaurva)  
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